

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER	:	
PETITION NUMBER	:	TCP/70/2016
NAME OF THE PETITIONER(S)	:	M.S.D. Chandrasekar Raja
NAME OF THE RESPONDENT(S)	:	M/s Jayabharath Textiles Private Ltd and another
UNDER SECTION	:	397/398

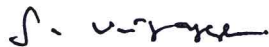
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1) Thiriyambak Abhinav Parthasarathy	Counsel for Petitioner	B. Abhinav
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2) Sai Vihar Mr. Kumar Pal. Chopra	Counsel for R2	Sai Vihar
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ORDER

Counsel for both the parties are present. Counsel for the petitioner has suggested three names of the chartered accounts for appointment in the matter for determination of value of shares of the first respondent company. The counsel for the respondent submitted that any of the persons suggested by the Petitioner be appointed for valuation of the shares of the first respondent company . The memo filed by the petitioner is taken on Record. We appoint Mr.P.S.Kumar as valuer for determination of the true and fair value of the shares of the first respondent company. The valuer is directed to file a report before this Bench within **three months**. The remuneration of the valuer will be decided on mutually agreeable terms and shall be paid by both of the parties in the ratio of 50:50 . The parties are directed to co-operate with Chartered Accountant by providing the relevant information and making the book of accounts available. The counsels are directed to obtain a copy of this order and send the same to the Chartered Accountant immediately informing him to carry out the assignment in accordance with the established procedures. The copy of the order dt.27.07.2017 have to be made available to the Chartered Accountant for the purpose of his information. The **Registry is directed to place the matter before this Bench** after receiving the report of the Chartered Accountant.



(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
hv



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)